

**From,**

**Krishna Swaroop Dhar Dwivedi, H.J.S.,  
I/c Joint Registrar (Judicial) (Services),  
High Court of Judicature at  
Allahabad.**

**To,**

**All the District & Sessions Judges and  
Principal Judges, Family Court,  
Subordinate to Hon'ble High Court of Judicature at Allahabad.**

**No. 700/Admin.(Services)/2022, Dated Allahabad: December 23, 2022**

**Subject: Regarding Annual Transfer-2023.**

**Sir,**

Kindly take reference of Hon'ble Court's Circular Letter No. 12/ Admin (Services)/2022 dated 26.09.2022 regarding Annual Transfer-2023, wherein following direction was mentioned:

**"This proforma regarding transfer duly filled-in, be forwarded to the Deputy Registrar (Services) on or before 31st December, 2022, only through E-services portal i.e. [www.dc.allahabadhighcourt.in](http://www.dc.allahabadhighcourt.in). Applications forwarded after the said cut off date and also those received offline will not be entertained. The District & Sessions Judges/Principal Judges, Family Courts are also requested not to forward any application after the cut-off date i.e. 31.12.2022."**

I am, therefore, to request you to kindly circulate again the aforesaid direction to the Judicial Officers posted in your judgeship, so that they can submit their options regarding Annual Transfer-2023 within time and I am also directed to you to take necessary steps accordingly.

**Yours sincerely,**

**sd/-**

**I/c Joint Registrar (Judicial) (Services)  
For Registrar General**